COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 53 of 2017

Dated: 25th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Alaknanda Hydro Power Co. Ltd. Appellant(s)

۷s.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Vishrov Mukerjee

Mr. Yashaswi Kant

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Sachin Dubey for R-1

Ms. Gargi Srivastava for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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